NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/206/2016

NAME OF THE PETITIONER(S)

: A. Ramasubbu

NAME OF THE RESPONDENT(S)

: M/s ANRA Pharmaceuticals Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

FOR De Blaskai Shwelta Vanudevan

For J. John

S.M. Meera mobidon

Counsel for the

ORDER

Shri S M Meena Mohideen, counsel for the petitioner present. Ms Shweta Vasudevan, counsel for R1 to R3 present. Counsel for respondent prayed time for filing sur rejoinder. Time extended at request with a direction to serve a copy of the same to the other side in advance before the next date of hearing. The matter is put up for hearing. Put up on 24.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)